

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 244*
TO BE ANSWERED ON THE 11th AUGUST, 2026**

FUNDS ALLOCATED TO NTCP

***244 SHRI DEREK O' BRIEN:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the funds allotted for National Tobacco Control Programme (NTCP) and the funds allocated to each State in the past three years including the current year;
- (b) the details of funds utilised by such States in the past three years and the number of districts covered under NTCP; and
- (c) whether there is any proposal to revise the NTCP guidelines, if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 244* FOR 11th AUGUST, 2026**

(a) & (b) Health is a State subject and implementation of the National Tobacco Control Programme (NTCP) at the grassroots level is done through States/UTs. NTCP is currently implemented in all 36 States/UTs (covering over 700 districts) through the National, State and District Tobacco Control Cells. Financial assistance is provided to the States/UTs under the Flexipool of the National Health Mission (NHM), Ministry of Health and Family Welfare. All the pools and programs of NHM have been merged under “Flexible Pool for RCH & Health System Strengthening, National Health Programme and Urban Health Mission” from the F.Y. 2022-23 onwards. Under NHM, funds are released to States/UTs under flexible Pool on a lump sum basis to provide greater flexibility to States/UTs to utilize the funds as per their felt need and priorities. State/UT-wise details of central release and Expenditure under NHM including for NTCP for the F.Y 2023-24 to 2025-26 and central allocation for F.Y. 2026-27 are at **Annexure 1**.

Further, under Central Sector Scheme funds are also allotted to NTCP for running 04 (Four) National Tobacco Testing Laboratories, 04 (Four) Tobacco Quit Line Centers and for conducting surveys. The details of the same for the last 03 (Three) years are at **Annexure 2**.

(c) The Operational Guidelines for the National Tobacco Control Programme (NTCP), provide the framework for implementation of the programme across the country. The various guidelines released under NTCP are as under:

- i. Operational Guidelines - National Tobacco Control Programme (2015)
- ii. Operational Guidelines for Establishment of Tobacco Cessation Centers in Dental Institutions (2018).
- iii. Operational Guidelines for National Tobacco Testing Laboratories (2019).
- iv. Revised Guidelines for Tobacco Free Educational Institutions (ToFEI, 2019)
- v. Standard Operating Procedures for Villages to be Tobacco Free (2024)
- vi. Guidelines for Law Enforcers for effective implementation of tobacco control laws (2024)
- vii. Operational Guidelines for establishing tobacco cessation centres in medical institutions (2024)
- viii. A Guide for Health Workers- Helping tobacco user quits (2024)
- ix. Operational Guidelines for Establishing Tobacco Cessation Centers in Ayush Institutions (2025)
- x. Standard Operating Procedures for Sample Collection for NTTLs (2026)

State/UT-wise details of central release and Expenditure under NHM including for NTCP for the F.Y 2023-24 to 2025-26 and central allocation for F.Y. 2026-27:

(Rs. in Cr)

Sl. No.	States	2023-24		2024-25		2025-26		2026-27
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	
1	Andaman & Nicobar Islands	37.84	40.71	49.99	44.41	44.41	48.48	48.72
2	Andhra Pradesh	1,096.01	2,833.44	1,319.61	2,439.82	1,162.85	2,764.51	1377.2
3	Arunachal Pradesh	404.55	399.44	388.86	472.93	349.93	411.14	401.65
4	Assam	2,257.06	2,626.87	2,076.25	2,607.54	2,318.22	2,601.84	2234.09
5	Bihar	2,032.95	4,010.97	2,367.18	4,466.31	2,508.99	4,287.22	2717.01
6	Chandigarh	30.58	31.85	43.43	37.29	50.53	49.53	35.98
7	Chattisgarh	875.8	1,743.79	969.11	1,784.09	1,159.42	2,121.60	1349.11
8	Dadra and Nagar Haveli & Daman & Diu	39.92	41.96	40.96	40.47	49.12	43.02	62.53
9	Delhi	150.54	338.41	240.39	365.44	346.34	547.04	317.24
10	Goa	48.97	84.53	55.06	95.17	51.2	90.2	51.09
11	Gujarat	1,506.96	4,040.00	1,324.86	3,198.15	1,362.72	2,757.10	1485.75
12	Haryana	524.01	1,221.41	562.49	1,127.06	636.01	1,402.07	659.38
13	Himachal Pradesh	470.36	629.76	523.7	654.52	572.05	653.43	578.74
14	Jammu & Kashmir	805.22	956.95	1,040.76	1,110.30	1,017.14	1,180.71	1024.48
15	Jharkhand	958.06	1,992.91	964.31	1,986.59	984.57	1,873.32	1117.05
16	Karnataka	1,187.60	2,741.98	1,295.81	2,478.23	1,268.26	2,513.61	1448.53
17	Kerala	189.15	1,246.25	1,351.78	1,422.88	813.16	1,743.43	915.7
18	Lakshadweep	3.79	7.1	9.68	10	12.94	10.4	10.84
19	Madhya Pradesh	2545.68	5202.61	2430.91	5225.77	3,047.35	5,628.05	2839.71
20	Maharashtra	2,729.30	5,001.70	2,417.95	4,364.86	2,496.92	5,149.77	2669.9
21	Manipur	169.12	159.32	279.16	295.79	255.54	366.92	279.16
22	Meghalaya	261.39	305.83	297.95	393.01	336.52	377.57	274.78

[illegible]

Annexure 2

The details of funds allotted to NTCP under Central Sector Scheme for the last 03 (Three) years:

Year	Budget Allotted (In crore)
2023-24	19.47
2024-25	11.10
2025-26	8.77
2026-27	29.25
